

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

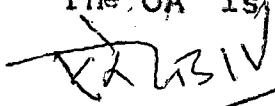
11.8.2003

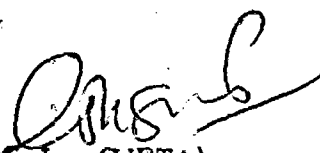
Mr. V.B. Srivastava, Counsel for the applicant.

Mr. R.G. Gupta, Counsel for the respondents.

The learned counsel for the applicant says that his client does not want to proceed with this OA. He wants to withdraw the OA.

The OA is dismissed as withdrawn.


(A.K. BHANDARI)
MEMBER (A)


(G.L. GUPTA)
VICE CHAIRMAN